THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/418

Dated Shillong, the 25th November, 2022

It is hereby notified to all concerned that the Division Bench comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh will sit at 2.00 P.M. on 28th November, 2022 in Court Room No. 2 instead of at 10.30 A.M. for hearing of urgent matters, if any.

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 25th November, 2022

Memo NO.HCM.III/166/2019-Judl./Part-1/418-A

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya,

Shillong for favour of kind information of His Lordship.

3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 7. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 9 The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded the same in the Official Website.
 - 10. All Court Officers, High Court of Meghalaya for information and necessary action.
- 11. All Court Masters concerned for information and necessary action.
- 12. Notice Board.

13. Office File.

JOINT REGISTRAR (LISTING)

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